

PROFORMA FOR DECLARATION OF ASSETS
(AS On 31.03.2012)

Name of officer (in full) : KU. MOHANE KANWAR
Date of Birth : 15.09.1977
Present Post held : Civil judge class-2 Pendra Road

Immovable property

Name of District, Sub-Division, Taluka and village in which property is situated	Name and details of property		if not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
Nil	Nil	Nil	Nil	Nil

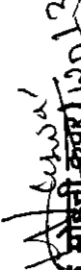
Movable property (Valued Above 25000/- of Rs.)

Activa Hond Com. No CG 10 BB 9998
Pleaser Hero Honda Com. No CG 13 M 2872
Jewellery (Lump Sum)
100000/- Approx

(कु. मोहनी कान्वर) 13
 व्यवहार जायादीश तम-2
 पेण्डरा रोड

Shares/Debentures

Name of Issuing Company 1		Nos. of Shares 2	
Nil		Nil	
Life Insurance Policy & others			
Name of Issuing Company 1		Amount	
Life Insurance Corporation of India Bilaspur		3216/- yly. (1999 से)	
Bank Deposites/ Securities & Investments			
	Name of Bank	City	Amount
1- Fixed Deposites	Life insurance of India	Bilaspur	100000.00
2- Saving Banks A/c	State Bank of India	Pendra Road	52431 00
3- Saving Banks A/c	State Bank of India (अविवाहित भाई, रहन एवं मेरे पैसों से बचत की गई जमा राशि)	Bilaspur	900000.00
4- PPF	Nil		Nil
5-GPF/CPS		Bilaspur	533572.00
6- NSS	Nil		Nil
7- Other-R/D	1-Post office(संयुक्त खाता मेरे स्वयं एवं भाई के नाम)	Bilaspur	25000.00
	2- ICICI BANK (THREE YEARS 50000 yly.)	Bilaspur	150000.00
	3- MET LIFE INSURANCE KARNATAK BANK (Three years)	Raigarh	12000 yly.


 (कु. मोहिनी कुमार) 2013
 व्यवहार स्याधारी वर्ग-2
 पण्डुरोड